GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 812 TO BE ANSWERED ON 07.02.2018

VACANT LAND

†812. DR. RAMESH POKHRIYAL "NISHANK": SHRI RAM CHARAN BOHRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the area of railway land lying unutilized and undeveloped in various States of the country, State-wise;
- (b) the time since when this land is lying unutilized and whether any monitoring mechanism has been evolved by the Railways to protect such land from encroachment and if so, the details thereof;
- (c) whether any scheme regarding giving this land on lease for some other purpose is under consideration of the Government and if so, the details thereof; and
- (d) whether any concrete step has been taken by the Railways for proper development and use of said land and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 812 BY DR. RAMESH POKHRIYAL "NISHANK" AND SHRI RAM CHARAN BOHRA TO BE ANSWERED IN LOK SABHA ON 07.02.2018 REGARDING VACANT LAND

(a) to (d): The vacant land available with the Railways is about 0.51 lakh hectare. This vacant land is mostly in the form of narrow strips along tracks and required for servicing and maintenance of track, bridges and other infrastructure. The vacant land is also utilized for execution of various infrastructural projects for meeting future Railways which include growth needs of projects doubling/tripling and traffic facilities works, etc. Railways' operations also necessarily require development of ancillary logistic support/infrastructure such as bulk oil installations and oil depots, steel yards, concrete sleeper plants, coal dumps, connectivity to private sidings, connectivity to ports and other infrastructure, plots, vending stalls, etc. for which commercial land is leased/licensed. The vacant land, which is not required by Railways for its immediate operational needs, is utilized in the interim period for commercial development through Rail Land Development Authority (RLDA), wherever feasible, in order to mobilize additional financial resources. Presently, 54 sites measuring 189 hectare (approx.) where commercial development seems feasible have been entrusted to RLDA. The details of total railway land and vacant railway land zone-wise (State-wise details not maintained) as on **31.03.2017** are as given below;

(Figures in hectares)

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Zonal	Total	Vacant
Railway	Land	Land
Central	29341.17	2293.77
Eastern	20950.34	2172.80
East Central	37238.29	4148.06
East Coast	23059.34	3138.03

Zonal	Total	Vacant
Railway	Land	Land
Northern	43195.03	11612.40
North Central	18836.49	740.02
North Eastern	25703.77	5564.67
Northeast	45451.43	1406.82
Frontier		
North	24515.14	1277.35
Western		
Southern	26882.09	2725.70
South Central	32440.03	1284.49
South	42589.45	703.16
Eastern		
South East	22146.26	3159.48
Central		
South	18470.13	4431.98
Western		
Western	37876.83	5889.07
West Central	23459.68	617.39
Total	472155.47	51165.19
